

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (ABA) No. 217 of 2020
[Rohit s/o Shivchand Pardhi Vs. The State of Maharashtra]

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri P. S. Wathore, Advocate for the applicant
Mrs. G. R. Tiwari, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATE : 30/04/2020

Prosecution has not filed reply. Interim bail is
granted by this Court on 15-4-2020.

Interim order to continue until further orders.

List this matter after two weeks.

JUDGE

wasnik